

(b) the number of IPS officers allotted to Karnataka on deputation;

(e) if so, the reasons therefor?

(c) the number of IPS officers allotted to Karnataka during 1989;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Number of I.P.S. Officers allotted to Karnataka as on 1.1.1990 is 110.

(d) whether the number of IPS officers allotted to Karnataka is more than the requirement; and

(b) State to State Deputation	Central Deputation	Total
1	2	3
1	22	23

(c) 6

(d) No, Sir.

(e) Does not arise.

#### Losses incurred by manufacturers of DAP

10265. SHRI ANBARASU ERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the manufacturers of DAP are incurring huge losses due to the stoppage of production for want of imported raw material;

(b) if so, the amount of losses incurred by each of the DAP manufacturers during 1988-89 and 1989-90;

(c) whether the manufacturers have claimed compensation for loss of production of DAP on account of failure to supply phosphoric acid; and

(d) if so, the reaction of Government thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (d). The manufactures of DAP have claimed compensation for the losses reported to have been incurred on account of non-availability of imported raw materials. Information on losses incurred by all DAP manufacturers on account of non-availability of imported raw materials has not been collected. The Government do not propose to pay any compensation to the manufacturers on account of the aforesaid losses.

#### Expansion of Limits of NDMC Area

10266. SHRI KUSUMA KRISHNA MURTHY:  
SHRI SRIKANTA DATTA  
NARASIMHA RAJA  
WADIYAR:  
SHRI MADAN LAL KHURANA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering a proposal to expand the limits of New Delhi Municipal Committee area in the Capital;